

Shri K. D. Malaviya: As I have said, the export of manganese ore has now been gradually increasing. There have been major causes of a big crash in export during the last seven or eight years, but during the last three years, the exports have been showing a tendency of gradual increase. The figures for 1958, 1959 and 1960 are with me, and I can quote them. 0.976 million tons were exported in 1958, 0.986 million tons were exported in 1959, and during the first six months of 1960, the figure was 0.586 million tons, that means, in 1960, it is going to be slightly more than a million tons. This gradual increase is clearly perceptible.

Naga Hostiles

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- Shri S. M. Banerjee:
 - Shri S. A. Mehdi:
 - Shri P. G. Deb:
 - Shri Shree Narayan Das:
 - Shri Radha Raman:
 - Shri Hem Barua:
 - Shri Subodh Hansda:
 - Shri S. C. Samanta:
 - *101. Shri R. C. Majhi:
 - Shri Vidya Charan Shukla:
 - Shrimati Mafida Ahmed:
 - Shri Aurobindo Ghosal:
 - Shri Assar:
 - Shri R. S. Tiwari:
 - Shri Goray:
 - Dr. Ram Subhag Singh:
 - Shri Ajit Singh Sarhadi:

Will the Minister of Defence be pleased to state:

(a) whether the crew of the I.A.F. plane captured by Naga Hostiles on the 26th August, 1960 were released in September, 1960; and

(b) if so, whether the crew have made any statement about their detention?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesinrao Gaekwad): (a) Only 5 persons have been released out of a total of 9.

(b) Yes, Sir.

Shri S. M. Banerjee: What steps are being taken to get back our flying officers? May I also know whether it is in the knowledge of Government as to where they are staying now, and whether information has been conveyed to the family members of these officers?

The Deputy Minister of Defence (Sardar Majithia): So far as the place where these other members who are not being released is concerned, we have got no idea as yet. We know they are in the area, but they keep on moving them from place to place, and, therefore, we cannot say definitely where they are at the moment.

Dr. Ram Subhag Singh: May I know the condition of the particular area at present, and what efforts are being made by Government to secure the release of those four officers?

Sardar Majithia: So far as the condition of that area is concerned, I think the House already knows about NEFA. Hostiles are there and they are operating.

Dr. Ram Subhag Singh: It is not in NEFA. This is about Nagaland.

Sardar Majithia: We are trying our best to secure the release of these airmen as soon as we possibly can.

Dr. Ram Subhag Singh: As the question has not been replied to, may I know whether the Defence Ministry is at all aware of that area and the conditions which prevail in that area? May I also know whether it is making any special study of that particular incident, and if so, what efforts are going to be made to secure the release of these airmen?

Sardar Majithia: As I have already said, Government are fully aware of the conditions in that area and these are constantly under study. We have made efforts as a result of which these 5 people have been released. As regards the other 4 people who are still under custody, we have not so far been successful in getting them released. Our efforts are continuing.

Shri S. C. Samanta: In reply to part (b), the hon. Minister said 'Yes'. May I know what are the salient things that have been described by the 5 persons who were released?

Sardar Majithia: I would rather not refer to the statement at the moment because it might have repercussions on the people who are still with them.

Shrimati Mafida Ahmed: May I know whether the leaders of the Naga People's Convention are co-operating with Government for their release?

Sardar Majithia: I require notice.

Shri Hem Barua: May I know whether it is a fact that these Naga hostiles demanded a large sum of money as prize money for the release of these detained personnel? If so, was it communicated to Government? May I also know whether the failure of Government to locate the whereabouts of these detained personnel does not reflect on the Defence Services and the Defence Ministry?

Mr. Speaker: It is a matter of opinion.

Sardar Majithia: Certainly, it does not reflect on the Defence Ministry. We are trying our best, as I have already said. It is true that it is rumoured that they did ask for a large sum of money, but it was not communicated directly to us.

Shri P. C. Borooah: Is it a fact that the activities of the Naga hostiles have increased since the declaration of a separate Naga State?

Sardar Majithia: I do not subscribe to that view.

Shri Thirumala Rao: The hon. Minister was pleased to say that by Government's efforts the release of these 5 officers was secured. May we know the nature of the efforts by which this was secured? Was it by force or my negotiation? If so, are Government continuing the same efforts to get the release of the other 4 officers under detention?

Sardar Majithia: We go by negotiations, and they are continuing with those negotiations for the release of the others.

Shri Goray: Is it a fact that the Naga hostiles have intimated to Government that unless Government directly deal with them and not with the Naga People's Convention, these airmen will not be released?

Sardar Majithia: I do not remember to have received that request. I will certainly check it up.

Shri Tridib Kumar Chaudhuri: May I know what is the report of the released airmen about the treatment that was meted out to them while in detention?

Sardar Majithia: As I said, I would rather not give out the details at the moment because it might have repercussions on the people who are still under custody.

Dr. Ram Subhag Singh: May I know whether after this incident on August 26, our I.A.F. planes have stopped flying over that area? Also, what is the minimum distance at which our patrol personnel are stationed from that particular place?

Sardar Majithia: Our planes are continuing to fly over that area and they will continue to do so because the area is ours.

Shri Braj Raj Singh: There is a question of propriety involved. The hon. Minister has said that they are carrying on negotiations with the Naga hostiles. Would he kindly clarify as to what he means by 'negotiations' with the Naga hostiles?

Mr. Speaker: That is all right. Negotiations are negotiations. A question is intended to elicit some information. Information is given. Hon. Members may not like the method by which those people are released. Government possibly think of getting them released first and then doing something else next. I am not going to allow a discussion.

Shri Braj Raj Singh: It is negotiations with the hostiles, a very serious matter.

Mr. Speaker: Are we anxious to have them released or do we merely want to stick on to a certain course of action?

Shri Nath Pai: We want them to be released, but not as a matter of charity. We want them to be released by our strength.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member is perfectly right. There is no question of negotiation or anything of the kind. There has not been negotiation. So far as we are concerned, naturally our local people there wanted to know where they were, and some local officials tried to find out. That was the thing to which reference was made. Any action that we might take was not put off because of this, but such action as has been taken was taken. Partly, climatic conditions came in the way; there were very heavy rains in those days. It was not possible for aircraft to fly—there were logistic reasons. This matter did not come in the way of that all.

So far as our information goes, these people are constantly on the move. They do not stay in one place; they spread out and so it is not always easy immediately to locate them.

Shri Hem Barua: Is it not a sad commentary that in spite of the co-operation of the local officers and of the Naga People's Convention and in spite of our Defence Services operating there, we have not been able to locate their whereabouts, as to how they are shifting from position to position? We are completely in the dark and these airmen of ours are at the mercy of the Naga hostiles.

Shri Jawaharlal Nehru: That had nothing to do with the co-operation of the people. We know the whereabouts in an area; we do not know the whereabouts in the particular exact spot. Suppose a person changes his house in Delhi City daily. We know

he is in Delhi, but we do not know exactly where he slept last night.

Shri S. M. Banerjee: May I know whether they are alive?

नैतिक और धार्मिक शिक्षा सम्बन्धी समिति

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*१ { श्री भक्त दर्शन :
श्री प्र० सु० तारिक :
श्री आसुर :
श्री आचार :

क्या शिक्षा मंत्री ६ सितम्बर, १९६० के अतारांकित प्रश्न संख्या २४५२ के उत्तर के सम्बंध में यह बताने की कृपा करेंगे कि :

(क) नैतिक और धार्मिक शिक्षा के संबंध में नियुक्त की गई विशेष जांच समिति की सिफारिशों को कार्यान्वित करने के लिये मंत्रालय ने कौन से विभिन्न ठोस कदम उठाये हैं ;

(ख) इस विषय में विश्वविद्यालय अनुदान आयोग ने क्या कार्यवाही की है ; और

(ग) इस संबंध में विभिन्न राज्य सरकारों द्वारा क्या कार्यवाही की जा रही है ?

सूचना और प्रसारण मंत्री (डा० के.सकर):

(क) यह निश्चय किया गया है कि जिस समिति ने पहले रिपोर्ट तैयार की थी उससे यह प्रार्थना की जाय कि वे शिक्षा के सभी स्तरों के लिए उपयुक्त साहित्य को भी चुनें ।

(ख) और (ग). सूचना एकत्र की जा रही है और यथासमय मेज़ पर रख दी जायेगी ।

(a) It has been decided to request the same Committee, as draw up the report in question, also to select suitable literature for the purpose for all stages of education.